21)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL		
APPLICATION NUMBER PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION	: TCP/236/ (2)/2016 SHEETALA CREDIT HOLDINGS PAT. (FC): ELECTOR S.V. GLOBAL MILL UTD	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
2. Kh Rayheran Senir Con for Animalh hishnen	Country for Petition	
3. HARSHINI J 609) Poweb Mohan	counsel for R7	(footr)
PRIYADARSHINI N	Coursel for R223	Jan -
Chandramouli Prabhakar (3) R. Venkatavaradan	Counsel for R1	Shandramoule

5.

ORDER

Counsel for petitioner present. Counsel for R1, counsel for R2, R3 and counsel for R7 are present. As per the orders passed by the Hon'ble High Court of Madras on 4.7.2017, the report of the valuer has been sent to this Tribunal. Counsel for petitioner prayed to furnish copy of the same. Both the counsel are directed to apply for the certified copy of the valuation report. Counsel for R2, R3 submitted that the copies may be furnished without prejudice to the respondent's right to appeal. Put up on 23.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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